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INITIAL PUBLIC OFFERING OF EQUITY SHARES ON THE MAIN BOARD OF BSE LIMITED ("BSE") AND NATIONAL STOCK EXCHANGE OF INDIA LIMITED ("NSE", AND TOGETHER WITH BSE, THE "STOCK EXCHANGES") IN COMPLIANCE WITH CHAPTER II OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (ISSUE OF CAPITAL AND DISCLOSURE REQUIREMENTS) REGULATIONS, 2018, AS AMENDED ("SEBI ICDR REGULATIONS").

PUBLIC ANNOUNCEMENT



PIONEER FIL-MED LIMITED



(Please scan the QR Code to view the Draft Red Herring Prospectus and the Draft Abridged Prospectus)

PIONEER FIL-MED LIMITED

Our Company was originally incorporated as "Pioneer Fil-Med Private Limited" under the provisions of the Companies Act, 1956, pursuant to a certificate of incorporation dated December 15, 1997, issued by the Registrar of Companies, Delhi and Haryana ("RoC"). Subsequently, our Company was converted from a private limited company to a public limited company, pursuant to a resolution passed by our Shareholders at the extraordinary general meeting held on January 20, 2025, following which the name of our Company was changed to "Pioneer Fil-Med Limited" and a fresh certificate of incorporation pursuant to change of name under the Companies Act, 2013 was issued by Registrar of Companies, Central Processing Centre, on February 14, 2025. For further details of change in the Registered Office, see "History and Certain Corporate Matters- Change in our registered office" on page 244 of the draft red herring prospectus dated March 29, 2026 ("Draft Red Herring Prospectus" or "DRHP").

Corporate Identity Number: U30200DL1997PLC091144

Registered and Corporate Office: 502 Padma Palace, 86 Nehru Place, New Delhi, India, 110019

Contact person: Rita Bisht, Company Secretary and Compliance Officer, Tel: 011-4563 8314, E-mail: cs@pioneerfilmed.com, Website: https://pioneerfilmed.com

NOTICE TO INVESTORS:

CORRIGENDUM TO THE DRAFT RED HERRING PROSPECTUS AND THE DRAFT ABRIDGED PROSPECTUS DATED MARCH 29, 2026

OUR PROMOTERS: PIONEER FACOR IT INFRADEVELOPERS PRIVATE LIMITED, PIONEER PROCON PRIVATE LIMITED, PIONEER SECURITIES PRIVATE LIMITED, PIONEER FINCAP PRIVATE LIMITED, SUSHIL KUMAR JAIN, ANIL KUMAR AGARWAL, RISHABH JAIN, AKSHAT AGARWAL AND ANITA JAIN

This corrigendum ("Corrigendum") is with reference to the Draft Red Herring Prospectus filed by our Company with the SEBI and the Stock Exchanges read along with the draft abridged prospectus dated March 29, 2026 ("Draft Abridged Prospectus") filed with SEBI, in connection with the Offer. Accordingly, the relevant reference in the DRHP and the Draft Abridged Prospectus stand updated pursuant to the disclosures in this Corrigendum.

Potential Bidders may note that the business of our Corporate Promoter, Pioneer Securities Private Limited, as disclosed in the section titled "Our Promoters and Promoter Group" on page 275 of the DRHP and in the section titled "Promoters" on page 3 of the Draft Abridged Prospectus, shall stand substituted as follows:

"Pioneer Securities Private Limited is currently engaged in the business of providing consultancy and advisory services and undertaking strategic investments in other companies."

The information in this Corrigendum supplements and updates the information in the DRHP and the Draft Abridged Prospectus and the above changes are to be read in conjunction with the DRHP and accordingly, relevant references in the DRHP and the Draft Abridged Prospectus stand updated pursuant to the disclosures in this Corrigendum.

This Corrigendum does not reflect all the changes and updates that have occurred from the date of filing of the DRHP with the SEBI and the Stock Exchanges and the date hereof, and accordingly, does not include all the changes and/or updates that will be included in the Red Herring Prospectus, the Prospectus and the abridged prospectus. The Red Herring Prospectus, the Prospectus and the abridged prospectus, as applicable, will be suitably updated, pursuant to the aforementioned changes, as and when filed with the RoC, the SEBI and the Stock Exchanges, as applicable. All capitalized terms used in this Corrigendum shall, unless the context otherwise requires, have the meanings ascribed to them in the DRHP.

This Corrigendum shall be made available to public for comments, if any, for a period of 21 days from the date of publication of this Corrigendum in the newspapers where the filing of the DRHP was announced in accordance with the SEBI ICDR Regulations and will be available on the website of SEBI at www.sebi.gov.in, the website of the Company at https://pioneerfilmed.com/, and the websites of the book running lead managers (the "BRLMs" or "Book Running Lead Managers"), namely, Nuvama Wealth Management Limited at www.nuvama.com, and Equirus Capital Limited (formerly Equirus Capital Private Limited) at www.equirus.com. Our Company invites the public to give their comments to this Corrigendum with respect to disclosures made in it. The members of the public are requested to send a copy of their comments to SEBI, to the Company Secretary and the Compliance Officer of our Company and/or to the BRLMs at their respective addresses mentioned herein below with respect to disclosures made in this Corrigendum on or before 5:00 p.m. on June 30, 2026 i.e., 21st day from the date of publication of this Corrigendum in the newspapers where the filing of the DRHP was announced in accordance with the SEBI ICDR Regulations.

BOOK RUNNING LEAD MANAGERS		REGISTRAR TO THE OFFER
		 MUFG Intime
Nuvama Wealth Management Limited 801 - 804, Wing A, Building No 3, Inspire BKC, G Block, Bandra Kurla Complex, Bandra East, Mumbai, Maharashtra 400051 Telephone: + 91 22 4009 4400 E-mail: pfi.ipo@nuvama.com Website: www.nuvama.com Investor grievance e-mail: customerservice.mb@nuvama.com Contact person: Pari Vayal / Gourav Rathi SEBI registration no.: INM000013004	Equirus Capital Limited (formerly Equirus Capital Private Limited) Unit No. 2601B, 26th Floor, A Wing, Marathon Futurex, Mafatal Mills Compound, Lower Parel, Mumbai - 400 013, Maharashtra, India Telephone: +91 22 4332 0734 E-mail: pioneerfilmed@equirus.com Website: www.equirus.com Investor Grievance ID: investorsgrievance@equirus.com Contact person: Mrunal Jadhav / Rahul Wadekar SEBI Registration No.: INM000011286	MUFG Intime India Private Limited (formerly Link Intime India Private Limited) C-101, 247 Park, 1 st Floor, L.B.S. Marg, Vikhroli West, Mumbai, Maharashtra, India - 400 083 Telephone: +91 8108114949 E-mail: pioneerfilmed.ipo@in.mpms.mufg.com Website: https://in.mpms.mufg.com/ Investor Grievance ID: pioneerfilmed.ipo@in.mpms.mufg.com Contact person: Shanti Gopalkrishnan SEBI Registration No.: INR000004058
COMPANY SECRETARY AND COMPLIANCE OFFICER		
Rita Bisht, 502, Padma Palace, 86 Nehru Place, New Delhi, India, 110019, Telephone: 011-4563 8314, E-mail: cs@pioneerfilmed.com		

All capitalised terms used herein and not specifically defined shall have the same meaning as ascribed to them in the DRHP.

For **PIONEER FIL-MED LIMITED**
on and behalf of the Board of Directors

Place: New Delhi
Date: June 09, 2026

Sd/-
Rita Bisht
Company Secretary and Compliance Officer

Pioneer Fil-Med Limited is proposing, subject to applicable statutory and regulatory requirements, receipt of requisite approvals, market conditions and other considerations, to make an initial public offering of its Equity Shares and has filed the DRHP with SEBI and the Stock Exchanges read along with the Draft Abridged Prospectus dated March 29, 2026 filed with SEBI, in connection with the Offer. The Draft Red Herring Prospectus and the Draft Abridged Prospectus are available on the website of SEBI at www.sebi.gov.in, as well as on the websites of the Stock Exchanges, i.e., BSE and NSE at www.bseindia.com and www.nseindia.com, respectively, on the website of the Company at https://pioneerfilmed.com/and the websites of the Book Running Lead Managers, namely, Nuvama Wealth Management Limited and Equirus Capital Limited (formerly Equirus Capital Private Limited) on www.nuvama.com and www.equirus.com, respectively. Potential investors should note that investment in equity shares involves a high degree of risk. For details, potential investors should refer to the RHP as and when it is filed with the RoC, SEBI and the Stock Exchanges in the future, including the section titled "Risk Factors" on page 18 of the Draft Red Herring Prospectus and the details set out in the RHP, when filed. Potential investors should not rely on the Draft Red Herring Prospectus and the Draft Abridged Prospectus filed with SEBI and the Stock Exchanges in making any investment decision.

This announcement does not constitute an invitation or offer of securities for sale in any jurisdiction. The Equity Shares offered in the Offer have not been and will not be registered under the United States Securities Act of 1933, as amended ("U.S. Securities Act") or any state securities laws in the United States, and unless so registered, may not be offered or sold within the United States, except pursuant to an exemption from, or in a transaction not subject to, the registration requirements of the U.S. Securities Act and in accordance with any applicable United States. state securities laws. Accordingly, the Equity Shares are being offered and sold only outside the United States in 'offshore transactions' in compliance with Regulation S under the U.S. Securities Act and the applicable laws of the jurisdictions where such offers and sales are made. The Equity Shares have not been and will not be registered, listed or otherwise qualified in any other jurisdiction outside India and may not be offered or sold, and Bids may not be made by persons in any such jurisdiction, except in compliance with the applicable laws of such jurisdiction.